21.00 Noon

[The Deputy Chairman in the Chair].

PAPERS LAID ON THE TABLE

Memorandum of Understanding (1991-92) between the Goversmont of India (Ministry of Petroleum and Natural Gas and the Bharat Petroleum Corporation Limited, Gas Authority of India Limited for the year 1991-92 and the Indian Oll Corporation Limited, for the year 1991-92.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:--

Memorandum of Understanding between the Government of India (Miniswy of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited, for the year 991-92. [Placed in Library. See No. LT-1603/92]

Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Gas Authority of India Limited, for the year 1991-92. [Placed in Library. Se_e No. LT-1605/92]

Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natura) Gas) and the Indian Oil Corporation Limited, for the year 1991-92 ~

[Placed in Library. See No. LT-1606/92]

Report and Accounts (1990-91) of the Animal weifare Board of India, Madras and related papers...

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Twenty-ninth Annual Report and Accounts of the Animal Welfare Board of India, Madras, for the year 1990-91, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above Board. [Placed in Library. See LT-1563/92]

- I. Report and Accounts 1990-91 of the Bombay Dock Labour Board and related papers.
- .II. Administration Report (1990-91) of the Cochin Port Trust and related papers.
- III. Accounts (1990-91) of the New Manglore Post Trust and related papers.
- IV. Notification of the Ministry of Surface Transport (Transport Wing) and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANS-PORT (SHRI JAGDISH TYTLER): Madam, I lay on the Table-

I. (1) A copy each (in English and Hindi) of the following papers, under section 5 E of the Dock Workers (Regulation of Employment) Act, 1948.—

(i) Fortieth Annual Report and Accounts of the Bombay Dock Labour Board, for the year 1990-91, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library See No LT. 1641/92]

II. (1) A copy each (in English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1963:---

(i) Annual Administration Report of the Cochin Port Trust for the year 1990-91.

(ii) Review by Government on the working of the above Port Trust,

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1544] 92]

III (1) A copy each in English and Hindi) of the following papers, under